

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/2135/2020

Monday, this the 12th day of October, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Anand Mathur, Member (A)

Nusrat Rashid, D/o. Syed Abdul Rashid, 30 yrs., R/o. Narbal Peer Mohalla Beerwah, Budgam, age years.

...Applicant

(Ms. Asma Rashid, Advocate)

Versus

- State of J&K through
 Financial Commissioner,
 Home Department, Civil Secretariat,
 Srinagar/Jammu.
- 2. Director General of Police, J&K, Srinagar/Jammu.
- 3. AIG (P), Police Headquarters, Srinagar.

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)



ORDER (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that she would like to withdraw the T.A. Accordingly, the T.A. is dismissed as withdrawn. No costs.

(Anand Mathur) Member (A) (Rakesh Sagar Jain) Member (J)

"SA"